

**IN THE MATTER OF:**

Anil Mahindroo & anr.

...

Applicant/Petitioner

Vs

Earth Iconic Infrastructure Pvt Ltd.

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016.(Liq.)**

**Order delivered on 02.03.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**

**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator: Mr Rakesh Kumar, Ms Preeti Kashyap, Advs.

For NSEZ : Mr. R. Soundararajan Advocate

**ORDER**

List the matter for hearing on 31.03.2021.

-Sd-

**(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT**

-Sd-

**(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**